

दिल्ली विधान सभा सचिवलय

समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
वृहस्पतिवार 09 अप्रैल, 2009 / चैत्र 19, 1931 (शक)

संख्या: 23

लोक सभा का आम चुनाव 2009 - आदर्श आचार संहिता लागू

"मुख्य चुनाव अधिकारी, दिल्ली द्वारा अग्रसरित उपर्युक्त विषय से संबंधित पत्र, पत्र सं. 437/6/आईएनएसटी/2009-सीसी एण्ड बीई दिनांक 19 मार्च, 2009 की प्रति दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ अग्रसरित की जा रही है।"

सिद्धार्थ राव
सचिव

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART-II

(General information relating to Legislative & other matters)
Thursday, 9th April, 2009 / Chaitra 19, 1931 (Saka)

No.23

Subject: "General Election to Lok Sabha 2009- Applicability of Model Code of Conduct"

A copy of the letter No.437/6/INST/2009-CC&BE dated 19/3/2009 forwarded by the Office of the Chief Electoral Officer, Delhi to Delhi Legislative Assembly is being sent herewith for the information of Hon'ble Member of Delhi Legislative Assembly.

**SIDDHARATH RAO
SECRETARY**

P.T.D

By Fax/Speed post

ELECTION COMMISSION OF INDIA

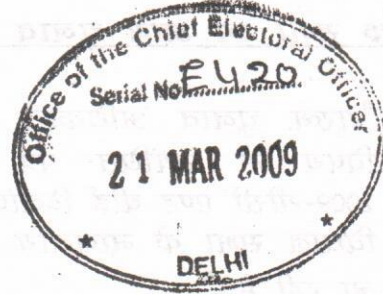
Nirvachan Sadan, Ashoka Road, New Delhi-110001

Dated: 19th March, 2009

No.437/6/INST/2009-CC&BE

To

- 1) The Cabinet Secretary
Cabinet Secretariat
Rashtrapati Bhawan, New Delhi.
- 2) The Chief Secretaries of
All States and Union Territories
- 3) The Chief Electoral Officers of
All States and Union Territories



Sir/Madam,

I am directed to state that the Commission has decided to clarify that the provisions of Model Code of Conduct apply to all organizations/committees, corporations/commissions etc, funded wholly or partially by the Central Govt. or any State Govt. like the Commonwealth Games Organizing Committee, DDA, Electricity Regulatory Commissions, Jal Boards, Transport Corporations, any other development authority etc. Any action in contravention of the provisions contained in the Model Code of Conduct for the political parties and candidates including any publication of its advertisements by them highlighting their achievements or announcing new subsidies, tariffs or schemes would attract the provisions of the Model Code of Conduct and tantamount to violation of the same.

Yours faithfully

(K.N. BHAR)
UNDER SECRETARY

Dy 9/20

21/3
G/S

21/3
DA/MCC